

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4650
ANSWERED ON:08.12.2010
MEDIUM OF EXAMINATION
Saroj Smt. Sushila;Upadhyay Seema

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the move to make the knowledge of English compulsory in the new scheme of examinations for the Civil Services is likely to establish the supremacy of the English language over regional languages including Hindi;
- (b) if so, the details thereof;
- (c) whether the Government has any information regarding the number of countries of the world where English language has been given preference over the local languages for similar kind of examinations;
- (d) if so, the details thereof;
- (e) whether the move to make English language knowledge compulsory is likely to act as an impediment before Hindi and other regional language speaking students, especially those belonging to the rural areas; and
- (f) if so, the details thereof?

Answer

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

- (a) : No, Sir.
- (b) : Does not arise.
- (c) : No such information is maintained.
- (d) : Does not arise.
- (e) : No, Sir.
- (f) : Does not arise.